

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 284 of 2013**

**Dated :15<sup>th</sup> April, 2014**

**In the matter of:**

**M/s Raj West Power Ltd.**

**....Appellant(s)**

**Versus**

**R.E.R.C & Ors.**

**...Respondent(s)**

**ORDER**

The Court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on

**30.04.2014.**

**COURT MASTER**